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Extension of time to SEZ developers

1408. SHRI N.K. SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the State-wise total number of SEZs sanctioned/functioning in the country;
- (b) whether Government has given more time to Special Economic Zone (SEZ) developers to execute their projects; and
- (c) if so, whether the developers who could not develop the SEZ in a time bound period have been penalized and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN): (a) In addition to Seven Central Government Special Economic Zones (SEZs) and 12 State/Private Sector SEZs set up prior to the enactment of SEZ Act, 2005, formal approval has been accorded to 574 proposals out of which 391 SEZs presently stand notified. A total of 175 SEZs have commenced export. A list showing State-wise distribution of formally approved, notified and operational SEZs is given in the Statement-I (See below).

(b) and (c) Some SEZ developers have sought extension of validity period of the letter of approval granted to them for the execution of their projects stating reasons including adverse business climate due to global recession, delay in approvals from statutory/State Government bodies, delay in environmental clearance, lack of demand for space in SEZs, changed fiscal incentive regime for SEZs etc. After deliberations and taking into account the facts and circumstances of each case, the Board of Approval for SEZs has granted approval for extension of validity of approval in the case of several developers for the execution of their projects. The State wise position of extension of validity of approvals granted for developers from 1.4.2012 till 30.11.2013 is given in Statement-II (See below).

Statement-I

Details of State-wise distribution of formally approved, notified and operational SEZS

(As on 05.12.2013)

Sl. No.	State	Formal Approvals	Notified SEZs	Operational (Exporting) SEZs
1	2	3	4	5
1.	Andhra Pradesh	109	78	40
2.	Chandigarh	2	2	2
3.	Chhattisgarh	2	1	1
4.	Delhi	3	0	0
5.	Dadra and Nagar Haveli	2	1	0
6.	Goa	7	3	0
7.	Gujarat	43	30	18
8.	Haryana	45	34	5
9.	Jharkhand	1	1	0
10.	Karnataka	61	40	22
11.	Kerala	29	24	8
12.	Madhya Pradesh	19	9	2
13.	Maharashtra	101	65	20
14.	Manipur	1,	0	0
15.	Nagaland	2	2	0
16.	Odisha	10	5	1
17.	Puducherry	1	0	0
18.	Punjab	8	2	2

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1	2	3	4	5	
19.	Rajasthan	10	10	5	
20.	Tamil Nadu	67	53	34	
21.	Uttar Pradesh	31	21	9	
22.	Uttarakhand	2	1	0	
23.	West Bengal	18	9	6	
	GRAND TOTAL	574	391	175	

Statement-II

State-wise details of number of SEZ, Developers granted extension of validity of their Approvals for setting up SEZ (w.e.f. 1.4.2012 to 30.11.2013)

SI. N	Jo. State	No. of SEZ Developers granted extension of Approvals
1.	Andhra Pradesh	13
2.	Gujarat	10
3.	Haryana	9
4.	Jharkhand	1
5.	Karnataka	12
6.	Kerala	15
7.	Madhya Pradesh	2
8.	Maharashtra	18
9.	Nagaland	3
10.	Odisha	5
11.	Tamil Nadu	16
12.	Uttar Pradesh	6
13.	West Bengal	5.
	Grand Total	115